

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). Some of the unions/associations have not accepted the scheme in its entirety. Hence it could not be implemented so far. To the extent practicable, Government are anxious to secure unanimity on the scheme. To achieve this, meetings are being held the last of which was on 21-10-1965. The differences were further narrowed down and we hope to introduce the scheme early.

#### Internment of Pakistanis

- \*20. Shri Rameshwar Tantia:  
Shri Himatsingka:  
Shrimati Renuka Barkataki:  
Shri B. S. Pandey:  
Shri Krishna Deo Tripathi:  
Shri V. B. Gandhi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that during the recent conflict between India and Pakistan, some Pakistanis have been interned in the various parts of the country;

(b) if so, their total number;

(c) the action taken against them; and

(d) whether they have been asked to leave the country or Pakistan asked to take them back?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Yes, Sir. Their number is 3,064.

(c) They were, in the first instance, interned locally and are being transferred in batches to a Central Internment camp.

(d) The question of exchange of interned Pakistanis in India with Indian nationals interned in Pakistan is under discussion with the Government of Pakistan.

#### Violations of Essential Commodities and Foodgrains Regulations

- \*21. Shri P. R. Chakraverti:  
Shri K. N. Tewary:  
Shri P. C. Borooah:  
Shri Gulshan:  
Shri Buta Singh:  
Shri Yashpal Singh:  
Shri Hukam Chand  
Kachhavaia:  
Shri Onkar Lal Berwa:  
Shri Brij Raj Singh:  
Shri Gokaran Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government has advised the State Governments to initiate vigorous drive to stamp out violations of the Essential Commodities and Foodgrains Regulations by taking into custody under the Defence of India Rules, Black-marketeers and hoarders of foodgrains;

(b) the number of arrests so far made for such violations, State-wise;

(c) the number of merchants detained on the basis of reports regarding the anti-social activities; and

(d) the number of prosecutions launched for violation of foodgrains order?

The Minister of State in the Ministry of Home Affairs and Ministry of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b), to (d). The material is being collected.

ब्लक क्षेत्रों का समाप्त किया जाना

- \* 22 श्री सिद्धेश्वर प्रसाद :  
श्री स० मो० बनर्जी :  
श्री क० ना० तिवारी :  
श्री प्र० च० बरवा :  
श्री बृजराज सिंह :  
श्री राम सहाय पाण्डेय :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :